

(d) Yes, Sir.

(e) The production of fertilizers in 1982-83 is estimated at 36 lakh tonnes of Nitrogen and 10 lakh tonnes of P<sub>2</sub>O<sub>5</sub>.

#### Companies Registered in Delhi in 1981

4771. SHRIMATI JAYANTI PATNAIK: Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

(a) the total number of private limited companies incorporated in the Union Territory of Delhi during 1981;

(b) the total authorised capital of each of these companies; and

(c) the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI A. A. RAHIM) (a) 1574 private limited companies were incorporated in the Union Territory of Delhi during 1981 (January-December, 1981).

(b) and (c). The total authorised capital of these 1574 private limited companies at the time of their incorporation amounted to Rs 141.09 crores. Details in respect of each of these companies will be available in their respective balance sheets.

#### Exploration of off-shore and on-shore Basins with World Bank Aid

4772. SHRIMATI JAYANTI PATNAIK: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state the details about the off-shore and on-shore basins of the country which are expected to be explored with the World Bank Aid?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI P. SHIV SHANKAR): At present only the Krishna Godavari Basin is expected to be explored partly with World Bank financial assistance.

#### Upgradation of E.D.B.Os to the Status of E.D.S.Os

4773. PROF. NARAIN CHAND PARASHAR: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether it has been decided by Government to upgrade such EDBOs as have a work load of 4 to 5 hours on installation of PCOs;

(b) if so, the date with effect from which the decision has been taken; and

(c) the number of EDBOs upgraded to the status of EDSOs on this ground since the decision was taken Circle-wise (State-wise in the case multi-State Circles)?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI VIJAY N. PATIL): (a) No Sir.

(b) and (c). Does not arise.

#### Office for R.M.S. in Madras City

4774. DR. A. KALANIDHI: Will the Minister of COMMUNICATIONS be pleased to state:

(a) is it a fact that the Railway Mail Sorting Officer adjacent to the Central Station in Madras City is housed in an inadequate, cramped, unhealthy building; and

(b) if so, what action is proposed to be taken to have modern, airy, comfortable building for this office?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI VIJAY N. PATIL): (a) Railway Mail Sorting Office, Madras adjacent to Central Station in Madras City is functioning in the railway building since 1944. The accommodation available in this building is about 1,000 sq. mtrs. against the justified accommodation of about 1,600sq. mtrs. It is not a fact that the office is housed in an unhealthy building. This building has a high ceiling, proper ventilation and light facilities.

(b) The building was white-washed in June, 1981. Repairs to the flooring and provision of other amenities were also made by the Railways in June, 1981. A proposal to construct a multi-storeyed building after demolishing the existing Madras Sorting Office building is also being examined in consultation with the Railway authorities.

#### Use of Satellite

4775. SHRI H. N. NANJE GOWDA: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether it is a fact that recently Government had made use of the satellite 'apple' for telecasting fire power demonstration of IAF at Tilpat near Delhi;

(b) if so, what are the guidelines for resorting to the use of satellite to cover more areas for direct telecast and whether Andhra Pradesh has been included in the said coverage and if not, the reasons therefor; and

(c) whether it is possible to use the satellite as a regular feature and if so, whether attempts are proposed to be made to relay the Delhi, Bombay, Madras and Calcutta T.V. telecasts on rotational basis to all the States in the country so that the T.V. viewers are able to have the best of that is being produced by the different T.V. stations in the country and if so, steps proposed to be taken in this direction?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI VASANT SATHE): (a) Yes, Sir.

(b) and (c). APPLE is only an Experimental Statellite and is not designed for regular TV service. The services of APPLE are requisitioned from ISRO for linking TV Centres not yet connected by P&T's MW link, as and when important programmes have to be relayed. However, with the launching of NSAT-I it would be possible to relay programmes on national hook up by using S-Band relay receivers and Delhi uplink.

#### Complaint Centre in Vikaspuri

4776. SHRI HIRALAL R. PARMAR: Will the Minister of ENERGY be pleased to state:

(a) whether it is a fact that an electricity complaint centre, although sanctioned long back, has not been set up in Vikaspuri residential colony of West Delhi owing to paucity of staff;

(b) if so, the reasons while the nearest complaint centre is located in Janakpuri which is 7 KMs away from most parts of the colony; and

(c) what Government propose to do in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN): (a) and (b). No Complaint Centre has so far been sanctioned for Vikaspuri residential colony. The development of Vikaspuri started 2½ years ago and the area has been attached to the Janakpuri Complaint Centre established about 10 years ago and which is the nearest to Vikaspuri. This Complaint Centre in Janakpuri is catering to the requirements of the residents of Vikaspuri.

(c) The setting up of a Complaint Centre in Vikaspuri will be considered as and when the number of consumers warrants it.

#### Collection of Licence Fee on three Band Radio and T.V.

4777. SHRI H. N. NANJE GOWDA: Will the Minister of COMMUNICATIONS be pleased to state:

(a) what was the collection of licence fee during 1979, 1980 and 1981 for the three band radio and T.V. sets in the country separately; and

(b) how was this fund utilised?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI VIJAY N. PATIL): (a) The date for 3 band radio sets is not maintained